

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:160
ANSWERED ON:27.02.2003
DEVELOPMENT OF ADOPTION SERVICES
A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Centre has urged the State Governments to play a proactive role in developing adoption services;
- (b) if so, the response of the State Government thereto;
- (c) the names of the States who have set up State Adoption Cells and State Advisory Boards on Adoption;
- (d) the guidelines issued by the Union Government to the States to streamline the adoptions and to stop the illegal adoptions to the State Governments;
- (e) the details of the financial assistance given to the Non-governmental Organizations for providing adoption services; and
- (f) the main role of NGOs in this regard?

Answer

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) to (f) A Statement is laid on the Table of the House.

The Statement referred to in reply to parts (a) to (f) of Starred Question No. 160 for 27.02.03 regarding Development of Adoption Services.

(a) Yes Sir.

(b) The State Governments have been taking steps to streamline and supervise the Adoption Programme in their respective States.

(c) The States of Andhra Pradesh, Bihar, Jharkhand, Kerala, Karnataka, Maharashtra, Orissa, Rajasthan, Tamil Nadu and Uttar Pradesh have constituted Adoption Cells while the States of Andhra Pradesh, Gujarat, Hayana, Karnataka, Kerala, Meghalaya, Maharashtra, Orissa, Tamil Nadu and West Bengal have set up State Advisory Boards on Adoption.

(d) Guidelines on in-country Adoptions were issued for the first time in the year 1998. Since then, a number of circulars have been issued to the State Governments by the Ministry to streamline the procedure involved in adoption and also to stop illegal adoption.

(e) A statement giving the requisite details is at Annexure.

(f) The main role of Non-Governmental Organisations (NGOs) is to provide service to orphans and destitute children and to promote in-country adoptions.

Annexure

Statement Referred to in reply to part (e) of Lok Sabha Starred Question No. 160 for 27.02.2003 raised by Shri A. Venkatesh Naik and Shri Ramsheth Thakur regarding development of adoption services

State-wise details of NGOs receiving grant under the Scheme of Assistance to Homes for Children (Shishu Greh) to Promote In-country Adoption during the year 2001-2002.

(in Rupees)

No.	Name of the Organisation	Financial Years 2001-2002
	ARUNACHAL PRADESH	
1	Oju Welfare Association, Ita Nagar	533,700.00
	Sub Total	533,700.00

ASSAM

1 Sreemanta Sankar Mission, Nagaon	172,125.00
2 Helal Sangha Community Centre, Karimganj	151,686.00

Sub Total 323,811.00
DELHI

1 Sewa Bharti, Jhandewalan	466,650.00
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Sub Total 466,650.00

HARYANA

1 Haryana State Council for Child Welfare, Chandigarh	223,650.00
2 SOS Children`s Villages Association, Panchkula	354,452.00

Sub Total 578,102.00

HIMACHAL PRADESH

1 H.P. State Council for Child Welfare, Shimla	191,803.00
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Sub Total 191,803.00

KARNATAKA

1 Jayanthi Gram Women & Children Welfare Association, Bizapur	252,000.00
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Sub Total 252,000.00

KERALA

1 Dinasevanasabha, Pattuvam, Kannur	232,200.00
2 Kerala State Council for Child Welfare Thycaud, Thiruvananthapuram	278,290.00
3 Holy Angel`s Foundling Home, Thrissur	161,325.00
4 Ananda Bhavan (Foundling Home), Palakkad	198,598.00

Sub Total 870,413.00

MADHYA PRADESH

1 Shri Banke Bihari Kunj Bahuuddeshiya Mahila Kalyan Samiti, Bhind	518,850.00
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Sub Total 518,850.00

MAHARASHTRA

1 Adharashram, Nashik	707,100.00
2 Bal Vikas Mahila Mandal, Latur	512,100.00
3 Dnyan Gangotri Education Society, Latur	516,150.00
4 Pankaj Bahuddeshiya Shikshan Sanstha, Bhandara	933,300.00
5 District Probation and After Care Association Kolhapur	496,800.00

6 Vatsalya Trust, Mumbai	453,533.00	
7 Sandhi Niketan Shikshan Sanstha, Nanded		493,900.00
8 Smt. Narsabai Mahila Mandal, Nanded		452,700.00
9 District Probation & After Care Association Ahmed Nagar		513,337.00
10 Jyotiba Phule Seva Trust, Nanded	526,950.00	
11 Shri Ganesh Shikshan Prasarak Mandal, Latur	497,250.00	
12 Jaishree Sushikshit Berojgar Mahila Mandal Nagpur	172,125.00	
13 Rohini Kalyankari Mahila Mandal, Bhandara	329,719.00	
14 SAKAR (Society for Adoption Knowledge, Awareness & Resource), Aurangabad		69,398.00
Sub Total	6,674,362.00	

MANIPUR

1 Social Reformation & Development Organisation Leikai, Imphal (East)	479,700.00	
2 Community Development Programme Centre Thoubal	479,700.00	
3 Tear Fund India Committee On Relief and Rehabilitation Service, Churachandpur	172,125.00	
4 Integrated Women and Children Development Centre (IWDC), Imphal	172,125.00	
Sub Total	1,303,650.00	

MIZORAM

1 International Poor Children, Aizawl	525,600.00	
Sub Total	525,600.00	

ORISSA

1 Subhadra Mehtab Seva Sadan, Khurda	241,200.00	
2 Banabasi Seva Samiti, Kandhamal (Phulbani)	512,100.00	
3 Lutheran Mahila Samity, Kendrapara	504,000.00	
4 Maharshi Dayananda Service Mission Dhenkanal	229,050.00	
5 Anatha Parityakta Balashram, Nayagarh	418,725.00	
Sub Total	1,905,075.00	

RAJASTHAN

1 Shri Karni Nagar Vikas Samiti, Kota	547,200.00	
2 Madhu Smriti Mahila and Bal Kalyan Utthan Sansthan, Kota	493,200.00	
Sub Total	1,040,400.00	

TAMILNADU

1 Malaysian Social Services, Chennai	291,600.00
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Sub Total	291,600.00
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TRIPURA

1 Tripura State Council for Child Welfare Agartala	266,850.00
2 Tripura State Council for Child Welfare Nutan Nagar, Agartala (west)	69,038.00

Sub Total	335,888.00
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WEST BENGAL

1 Ramakrishna Vivekananda Mission, Barrackpore	161,325.00
2 Vivekananda Welfare and Development Society Kolkata	69,488.00

Sub Total	230,813.00
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GRAND TOTAL	16,042,717.00
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